

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A No.34/(MAH)/2014
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: Ms. Kalpana Srivastava

V/s.
M/s. Nirmal Transformation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Zal Andhyawajina	Advocate	
2.	Anemesh Bisht	Advocate	
3.	Bhargavi Kannan	Advocate	
4.	Deesha Karabase	Advocate	
	i/b M/s. Cyril Amarchand Mangaldas for Respondent NO. 2.		

For Petitioner

Adv. Udit Mendiratta Advocate
Adv. PRIYANK LADOIA Order "



Company Appeal No. 34/59/NCLT/MB/MAH/2014

1. Both sides are present.
2. Pleadings are not complete. Respondents are hereby directed to file reply on or before 20th August, 2016 and Rejoinder, if any thereafter within a weeks' time.

MKS

3. List this matter on 30th August, 2016 at 10:30 a.m. for hearing.

Dated: 20th July, 2016.

M. K. Shrawat
20/7
M. K. SHRAWAT
Member (Judicial)